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ITEM NO.4

COURT NO.6

SECTION IVA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).1056/2008

(From the judgement and order dated 27/06/2007 in MA No.1760/2004  
of The HIGH COURT OF M.P AT INDORE)

RADHA KRISHNA & ANR. Petitioner(s)

VERSUS

GOKUL & ORS. Respondent(s)

(With office report)  
(For final disposal)

Date: 23/02/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.S. SINGHVI  
HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA

For Petitioner(s) Mr. Dharam Bir Raj Vohra,Adv.

For Respondent(s) Mr.A.K.De, Adv.  
Mr.K.L.Nandwani, Adv.  
Mr. Debasis Misra,Adv.  
  
Mr.R.C.Mishra, Adv.  
Dr. Meera Agarwal, A.O.R.(Not Present)

UPON hearing counsel the Court made the following  
O R D E R

List on 10.04.2012.

(Satish K.Yadav)  
Court Master

(Phoolan Wati Arora)  
Court Master